	(F	iling under clause (ca) of sub-regulation	,	nere for previous Lists the IBBI (Insolvency		for Corporate Persor	ns) Regulations, 201	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	3987009519.48	8	3711424137.00	74.97	0	275585382.48	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	422146546.42	10	371070132.13	7.50	0	51076414.29	0	Annexure 4
5	Operational creditors (Workmen)	13	29693700.00	0	0	0.00	0	29693700.00	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	82	57080744.00	73	7558576.50	0.15	0	49522167.50	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	8	350930747.90	5	51586197.81	1.04	0	299344550.09	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	141	1293038947.13	137	803631604.47	16.23	0	489407342.66	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5307704.00	1	520000.00	0.11	0	107704	0	<u>Annexure 9</u>
Total		265	6145207908.9299 99	234	4950470647.9100 01	100.00	0	1194737261.02	0	

Name of the Corporate Debtor: IMP-Powers Limited; Date of Commencement of CIRP: 29-03-2022; List of Creditors as on: 03-03-2023; Name of IP: Mr. Mukesh Verma; Process Number: 1; Last 5 digitof registration number: 12522